

HIGH COURT OF JAMMU & KASHMIR AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

CORRIGENDUM

No = 12
DT = 03/02/2020

Please read Enrolment No. **JK-101/2018** instead of JK-97/2018 issued vide Provisional Notification No.1600 dated 05.03.2018 in favour of Ms. Roshni Chadgal D/O Sh. Balbir Kumar R/O H.No.57, Ward No.7, Reore near Sarore Adda, Bari Brahmana, Samba.

By Order

(Mohammad Yasin Beigh)

Additional Registrar 03-02-2020

No. 35029-35/1-F Dated 03/02/2020

Copy forwarded to the:-

1. Principal District & Sessions Judge, Samba.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President District Bar Association, Samba.
- ✓ 5. In charge N.I.C. High Court of J&K Jammu for uploading on the website
6. Ms. Roshni Chadgal D/O Sh. Balbir Kumar R/O H.No.57, Ward No.7, Reore near Sarore Adda, Bari Brahmana, Samba

.....for information and necessary action.

Additional Registrar

03-02-2020